

to 25%. These provisional duties will come into effect after publication of the finding of the Anti-Dumping Committee.

These duties are provisional. The EC Commission will now make a disclosure of the basis on which it has arrived at its provisional decision.

Government of India propose to pursue the matter with the EC Commission.

NATIONAL HIGHWAYS IN ANDHRA PRADESH

1512. SHRI DATTARAYA BANDARU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the length of the National Highways in Andhra Pradesh; and

(b) the amount sanctioned/released or proposed to be sanctioned/released for the maintenance of the National Highways in Andhra Pradesh during the current financial year ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) The length of National Highways in Andhra Pradesh is 2519 Kms.

(b) During the current financial year, a tentative provision of Rs. 867.50 lakhs has been made for maintenance and repair of National Highways in Andhra Pradesh, and an amount of Rs. 214 lakhs has been released so far.

[Translation]

FALL OF ROCKET PODS FROM BOMBER AIRCRAFT OVER CHANDIGARH

1513. SHRI MRUTYUNJAYA NAYAK :

SHRIMATI RITA VERMA :

Will the Minister of DEFENCE be pleased to state :

(a) whether the attention of the Government has been drawn to the news item that appeared in the Jansatta of July 17, 1991 that two rocket pods fell from a bomber aircraft of the Air Force over Chandigarh;

(b) if so, the details thereof;

(c) whether an enquiry has been conducted in this regard;

(d) if so, the outcome thereof;

(e) whether there is any proposal to review the training and maintenance syllabus to prevent such accidents and losses; and

(f) the other steps proposed to be taken in this regard ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) and (b) Yes, Sir. Two rocket pods accidentally fell off from an IAF aircraft on 16-7-1991 at Chandigarh. One of the pods fell in the rear portion of a house in Sector 11 causing certain damage to the verandah floor and a desert cooler. The second pod fell in an open area outside the boundary wall of a School. There was no other damage or injury.

(c) and (d) Yes, Sir. The Court of Inquiry which investigated the incident has indicated that it was most probably caused by the malfunction of the electrical system meant for emergency jettisoning of the pods.

(e) and (f) Review of training content and maintenance procedures with a view to minimising accidents and meeting the operational requirements of the IAF is an ongoing process.

CAG REPORT ON D.T.C.

1514. SHRI MRUTYUNIAYA NAYAK : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Comptroller and Auditor General of India in his Report No. 6 (Commercial) of 1990 has adversely commented upon the functioning of the Delhi Transport Corporation (DTC); and

(b) if so, the corrective steps proposed to be taken by the Government on the issues raised in the Report ?

THE MINISTER FOR SURFACE TRANSPORT (SHRI JAGDISH TYTLER) (a) : Yes, Sir.

(b) : Instructions have been issued to D.T.C. to correct the systemic deficiencies